

Government of NCT of Delhi DELHI DISASTER MANAGEMENT AUTHORITY

No. F/02/07/2020/S.I 46

Dated: 13.04.2020

ORDER No.

Whereas, Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organization and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi;

And whereas, Govt. of India has notified lockdown all over India, including the territory of NCT of Delhi, w.e.f 25th March, 2020 till midnight of 14th April, 2020 to curb the menace of "COVID-19";

And whereas, Delhi Disaster Management Authority has issued various orders/instructions from time to time to all concerned authorities to take all required measures to appropriately deal with the situation;

And whereas it is imperative to <u>strictly observe the lockdown and isolation</u> <u>measures</u> to contain the spread of COVID-19 in NCT of Delhi.

And whereas it has been observed that in spite of the lockdown and other corrective measures taken by the Government, there is still an urgent need to enhance the ground level intervention through multi-sectoral dedicated teams of field level officers who have experience in different sectors like health, hygiene, law & order etc. and who are also well versed with the area and the people in their respective jurisdiction.

And whereas it is also felt that there is a need to ensure strict compliance of social distancing, wearing masks, following proper protocol of hygiene, lockdown etc.

Now therefore, in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, the undersigned in the capacity as Chairperson, State Executive Committee, Govt. of NCT of Delhi hereby directs the following measures:-

 A multi sectoral team namely "Corona Foot Warriors Containment and Surveillance Team" (CFWCST) comprising following officials is hereby constituted, <u>from amongst existing staff</u>, in each district at Booth Level:

Booth Level Officers (BLO)
 Head of the Team

One Civil Defence Volunteer : Residing / working in the area

One Asha/ Anganwadi worker : Residing / working in the area

One MCD sanitation worker
 Residing / working in the area

Delhi Police beat constable : Residing / working in the area

2. The DMs shall immediately constitute such teams with names of individual officials in consultation with district officers of line departments concerned. If such personnel are already engaged elsewhere, the same may be suitably reassigned in such teams or officials of other line departments of similar rank/nature of duties may be engaged. The District Magistrates may vary the number of members in the team but it must not exceed five persons.

- 3. The team members must themselves be completely fit and healthy.
- 4. The team members shall make telephonic calls to various households in their jurisdiction primarily to ensure about well-being of their family members, regarding availability of all essential items including food etc. and shall advise them to maintain social distancing, wear masks in case they have to come out from their houses for some exigency etc. They shall also inquire with the concerned household whether they know any suspected Corona case in their neighbourhood.
- 5. The team members shall make requisite field visits to enforce social distancing in their respective jurisdiction especially J.J. Cluster/ Unauthorized Colonies, Abadi areas etc. and to ensure compliance of various instructions issued by the

- Government of India/ Delhi Government etc. including compulsory wearing of masks etc. The team shall first convince the public to abide by the instructions, failing which, shall initiate penal action against the violators.
- 6. The team shall do foot patrolling and visit each household as per their own schedule on daily basis and identify any suspected Corona person. In case any suspected case is identified, to carry out the protocol already circulated for a suspect including quarantine, testing, tie-up with the concerned doctor etc.
- 7. The team shall indicate suspected cases for testing to the district health authorities. The Asha/ Anganwadi workers shall be trained by Health Department/ District concerned for the same.
- 8. The team shall help in smooth and speedy transportation of suspects to quarantine/ isolation centres after convincing the family / people of the area concerned. The team shall coordinate and supervise the disinfection activities in their area already being undertaken by local body concerned.
- 9. Once a containment cluster is identified, the team should ensure that the containment/management plan so made to manage the cluster is followed scrupulously.
- 10. Once a containment cluster is identified, the team should ensure that the containment/management plan so made to manage the cluster is followed scrupulously.
- 11. The concerned CFWCST team shall submit a daily report at 6 PM in the prescribed format as at Annexure 1.
- 12. NIC, Delhi shall prepare an outline module in the form of a Mobile App to facilitate submission of these reports.
- 13. The module shall be urgently designed by NIC in such a way that each team number is mapped with AC number and District of the state.
- 14. The seating arrangement and other required facilities for the CFWCST Team shall be arranged by the District Magistrate concerned.
- 15.Sh. Sanjay Goel, IAS (AGMUT:2004) shall be overall co-ordinator for formation of Corona Foot Warriors Containment & Surveillance Teams (CFWCST) and

supervise their functioning in co-ordination with District Magistrate concerned. Further, he shall report to Principal Secretary (Revenue)-cum-Divisional Commissioner, GNCTD.

(Vijay Dev) Chief Secretary, Delhi

To,

- 1. Principal Secretary (Revenue)-cum-Divisional Commissioner, GNCTD
- 2. Sh. Sanjay Goel, IAS (AGMUT:2004)
- 3. All District Magistrates, GNCT of Delhi

Copy for information to:-

- 1. Pr. Secretary to Hon'ble Lt. Governor, Delhi
- 2. Addl. Secretary to Hon'ble Chief Minister, Delhi
- 3. Secretary to to Hon'ble Dy. Chief Minister, Delhi
- 4. Secretary to Hon'ble Minister (Health), GNCT of Delhi
- 5. Members, State Executive Committee, DDMA, GNCT of Delhi.
- 6. Commissioner (Police) Delhi Police Headquarters New Delhi-110002
- 7. Pr. Secy. (Social Welfare) GNCTD.
- 8. Chief Electoral Officer, Delhi.
- 9. Commissioners, South/North/East DMCs.
- 10. Director (DIP) for wide publicity.

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The Performa for daily report to be submitted by the CFWCST Team

Name and Number of Polling Station		
Name and Number of Assembly Constituency District_		
S.No.	Report	
1	Number of Houses Visited	
2	Number of suspected cases noted for the day	
3	If any suspected case is noted, brief of the action	
	taken	
4	Whether any Hot Spot identified in the jurisdiction	Yes/No
5	If yes, then whether the compliance to the containment	Yes/No
	plan is being done	
6	Number of Notices issued for non-compliance of not	
	wearing masks	
7	Number of Notices issued for non-compliance of social	
	distancing	

The information regarding Point No. 2 & 3 shall be highlighted boldly and shall be reviewed by the AERO/ DM with the concerned authorities as well as CFWCST Team for further necessary action.

Number of persons found not covered by distribution

of cooked food / dry ration

Any other information